

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 14092 - ¹⁴¹¹² / F. 5(1)/2023

Dated, Delhi the _____

Sub:- Repatriation of Sh. Sudesh Kumar, DHJS presently on deputation as joint Director (Law) in the Delhi Electricity Regulatory Commission, to his parent cadre.

Copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration-I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

^{14/15/23}
(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

C/27
HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

No. /DHC/GAZ.IIB/G.B/DERG/2023

Dated: OUT-47-OMGE

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Personnel Officer,
Delhi Electricity Regulatory Commission,
Vinayamak Bhawan, C-Block,
Shivalik, Malviya Nagar,
New Delhi-110017.

Subj. Repatriation of Sh.Sudesh Kumar, DHJS, presently on deputation as Joint Director(Law) in the Delhi Electricity Regulatory Commission, to his parent cadre.

Madam,

I am directed to refer to your letter dated 03.02.2023 and to say that Hon'ble-the Chief Justice has been pleased to order repatriation of Sh.Sudesh Kumar, DHJS, presently on deputation as Joint Director (Law) in the Delhi Electricity Regulatory Commission, to his parent cadre.

I am, therefore, to request you to relieve Sh.Sudesh Kumar, DHJS to enable him to join his parent cadre.

Yours sincerely,



(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)
for Registrar General

1107-1111
Endst No. /DHC/GAZ.IIB/G.B/DERG/2023

Dated: 14/2/23

Copy forwarded for information and necessary action to:-

- ✓ 1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. Sh.Sudesh Kumar, DHJS, presently on deputation as Joint Director (Law) in Delhi Electricity Regulatory Commission with the request to report to the Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi, on being relieved.
4. Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
5. Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)

Jud. Sr.

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P. D. B. J. (Gaz. IIB)
14/02/23